

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-EIGHTH REPORT

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Forty-eighth Report.

2. The Committee met on the 21st September, 1964 for—

- (I) Classification and allocation of time for discussion of the Bills (*vide* Appendix).
- * (II) Examination of the Constitution (Amendment) Bill, 1964 (*Amendment of the Seventh Schedule*) by Shri Balkrishna Wasnik under Rule 294 (1) (a) of the Rules of Procedure.
- (III) Allocation of time for consideration of amendments made by Rajya Sabha to the Salaries and Allowances of Members of Parliament (Amendment) Bill, 1964.

Classification and Allocation of time to bills

3. The Members concerned had been invited to present before the Committee their views on their Bills. Sarvashri Hari Vishnu Kamath, S. N. Chaturvedi, Panna Lal Barupal, V. C. Parashar, Nihar Ranjan Laskar and Krishnapal Singh attended the sitting.

4. After considering all aspects of the Bills, the Committee placed all the Bills in category 'B' and allotted time for each of the Bills as shown in column 5 of Appendix.

Examination of the Constitution (Amendment) Bill, 1964 (Amendment of the Seventh Schedule) by Shri Balkrishna Wasnik

5. The Bill sought to make "intoxicating liquors" a Concurrent subject.

After hearing the representative of the Ministry of Home Affairs and considering all aspects of the matter, the Committee recommended that the Member might be permitted to move for leave to introduce the Bill.

Allocation of time for consideration of amendments made by Rajya Sabha to the salaries and allowances of Members of Parliament (Amendment) Bill, 1964

6. Shri Raghunath Singh, the Member incharge of the Bill, had been invited to present before the Committee his views on the amendments made by Rajya Sabha to the Bill and he attended the sitting.

After considering all aspects of the Bill, the Committee allotted 45 minutes for the discussion of the amendments made by Rajya Sabha to the Salaries and Allowances of Members of Parliament (Amendment) Bill, 1964 (*Amendment of sections 3 and 5*), as passed by Lok Sabha.

*Circulated to Members separately (Bill No. 68 of 1964).

*Recommendations***7. The Committee recommend that—**

- (i) the classification and allocation of time to Bills by the Committee as shown in Appendix be agreed to by the House;
- (ii) Shri Balkrishna Wasnik be permitted to move for leave to introduce his Constitution (Amendment) Bill; and
- (iii) the allocation of time for consideration of amendments made by Rajya Sabha to the Salaries and Allowances of Members of Parliament (Amendment) Bill, 1964 be agreed to by the House.

NEW DELHI;

September 21, 1964.
Bhadra 30, 1886 (Saka).

S. V. KRISHNAMOORTHY RAO,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and Member incharge	Bill No.	Category allotted	Time allotted by the Committee
1	2	3	4	5
1	The Code of Criminal Procedure (Amendment) Bill, 1964 (<i>Amendment of sections 127, 128 and 129</i>) by Shri Hari Vishnu Kamath.	26 of 1964	B	1 hour
2	The Delivery of Books and Newspapers (Public Libraries) Amendment Bill, 1964 (<i>Amendment of sections 2 and 3</i>) by Shri Hari Vishnu Kamath.	30 of 1964	B	1 hour
3	The Constitution (Amendment) Bill, 1964 (<i>Amendment of article 316</i>) by Shri S. N. Chaturvedi.	47 of 1964	B	1 hour
4	The Code of Criminal Procedure (Amendment) Bill, 1964 (<i>Omission of section 109</i>) by Dr. Ram Manohar Lohia.	37 of 1964	B	1 hour
5	The Constitution (Amendment) Bill, 1964 (<i>Omission of article 331</i>) by Shri Panna Lal Barupal.	48 of 1964	B	1 hour
6	The Constitution (Amendment) Bill, 1964 (<i>Amendment of article 295</i>) by Shri V. C. Parashar.	49 of 1964	B	1 hour
7	The Indian Stamp (Amendment) Bill, 1964 (<i>Amendment of section 3 and Schedule I</i>) by Shri Nihar Ranjan Laskar.	52 of 1964	B	1 hour
8	The Constitution (Amendment) Bill, 1964 (<i>Amendment of article 75</i>) by Shri Yashpal Singh.	59 of 1964	B	1 hour
9	The Constitution (Amendment) Bill, 1964 (<i>Amendment of articles 75, 153 and 164</i>) by Shri Krishnapal Singh.	60 of 1964	B	1 hour